

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1301  
ANSWERED ON:17.08.2012  
MINOR CHILDREN IN CRIMES  
Singh Smt. Meena

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

(a) whether her Ministry has held consultation/deliberations with Ministry of Home Affairs to check the increasing cases of juveniles found involved in crimes; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) & (b): Consultations with concerned Ministries, including Ministry of Home Affairs, is an ongoing process with regard to children in need of care and protection and children in conflict with law under the Juvenile Justice (Care and Protection of Children) Act, 2000 and the Integrated Child Protection Scheme (ICPS) being implemented by the Government of India, in the Ministry of Women & Child Development.